

(a) whether Government has launched the scheme 'Establishment of G2B Portal' and if so, the details thereof;

(b) whether the State of Orissa has been included under the scheme; and

(c) if not, by when it is likely to be included?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir. The Government is implementing the eBiz project, an integrated Mission Mode Project under the National e-Governance Plan, which envisages settings up a Government-to-Business (G2B) Portal to provide an electronic one stop shop for all business licenses and permits, eliminating the need to physically interact with regulatory authorities at the central, state and local government levels.

(b) No, Sir.

(c) Seven Central Government Ministries and five State Governments viz. Andhra Pradesh, Delhi, Haryana, Maharashtra and Tamil Nadu have been identified for the pilot phase of eBiz project. Thereafter, the project will be expanded to include more departments and states on the basis of experience gained during the pilot phase. As such no definite time can be indicated presently for the inclusion of Orissa in the project.

Measures for industrialization of NE States

3042. DR. JANARDHAN WAGHMARE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government is aware that industrialisation has not taken place in the North Eastern States because no industries have been established there; and

(b) if so, what measures will be taken for their industrialisation which would generate employment to the local people of these States?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) For accelerating industrial development in the entire North Eastern Region, the Government has announced North East Industrial and Investment Promotion Policy (NEIIPP), 2007 on 1.4.2007. Under this Policy benefits such as Excise Duty Exemption as per norms fixed by the Department of Revenue, 100% Income Tax exemption, Capital Investment Subsidy @ 30% of the value of the Plant and Machinery without any upper ceiling, Interest Subsidy @ 3% on working capital loan, Comprehensive Insurance providing for 100% reimbursement of insurance paid by the Units, are available to new industrial units as well as existing industrial units on their substantial expansion for a period of 10 years from the date of commencement of commercial production. The benefits under the Policy are available both for manufacturing and service sectors. Besides, subsidy ranging between 50%

and 90% of the transport cost for transportation of raw material and finished goods to and from the location of the unit and the designated rail-head are also available under the Transport Subsidy Scheme, 1971.

According to the indications available, investment in the North Eastern Region has shown an upward trend since the introduction of NEIPP, 2007.

FDI in Jharkhand

3043. SHRI PARIMAL NATHWANI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the State-wise details of flow of Foreign Direct Investment during the last three years;
- (b) whether Jharkhand being rich in mineral resources has not been able to attract the required FDI;
- (c) if so, the reasons therefor;
- (d) whether imposition of President's rule in the State has adversely affected the flow of FDI in Jharkhand; and
- (e) if not, how?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) The inflows of Foreign Direct Investment, as reported by the Reserve Bank of India (RBI), during the last three years, are given in Statement (See below). The break-up is as per receipts by the regional offices of the RBI in the country and cannot be fully equated with State-wise inflows, as companies having headquarters in one State may have operations in one or more States.

(c) to (e) Under the liberalized economic environment, investment decisions of investors are based on macro-economic policy framework, investment climate in the host country, investment policies of the transnational corporations and other commercial considerations.